### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3926 TO BE ANSWERED ON 24.03.2023

#### **MATERNITY BENEFITS UNDER PMMVY**

#### 3926. SHRI JAYADEV GALLA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of women provided with maternity benefits for the second (female) child, under the Pradhan Mantri Matru Vandana Yojana as revamped in March 2022;
- (b) whether Government plans to extend the benefits to all the second live births, considering the equal loss of wage and nutritional requirements of pregnant women, disregarding the child's gender and if so, the details thereof; and
- (c) if not the reasons therefor?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) Under Pradhan Mantri Matru Vandana Yojana (PMMVY), the Ministry of Women and Child Development has also released more than ₹177.96 crore for more than 4.77 lakh as central share of funds to States/UTs for disbursement of maternity benefits for the second (girl) child.
- (b) & (c) The maternity benefits under PMMVY is provided for the second child, subject to the condition that the second child is a girl, to discourage pre-birth sex selection and promote the girl child.

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